

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

D.A.No.320/94

Thursday, this the 22nd day of December, 1994.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

1. PC Chandrika,
W/o PK Narayananakutty,
Assistant Superintendent,
Telegraph Traffic,
Central Telegraph Office,
Cochin-16.
2. Suseela George,
W/o George Varghese,
ASTT, CTO, Cochin-16.
3. MG Prabhakara Panicker,
S/o Govinda Panicker,
ASTT, CTO, Cochin-16.
4. VV Lucy, D/o Mrs Elia Varghese,
Vadukutte House, PO Perakam,
Chavakkad, ASTT, CTO, Kunnamkulam.
5. Babu Dominic,
S/o AM Dominic,
ASTT, CTO, Cochin-16.
6. KA Gangadharan,
S/o Kallen Achuthan,
ASTT, DTO, Kasargode.
7. MT Rajan Nair,
S/o N Raman Nair,
ASTT, CTO, Calicut. - Applicants

By Advocate Mr MR Rajendran Nair

Vs.

1. Union of India represented by
Secretary to Government,
Ministry of Communications,
New Delhi.
2. The Chief General Manager,
Telecommunications, Kerala Circle,
Trivandrum.
3. Director General/Chairman,
Telecom, New Delhi. - Respondents

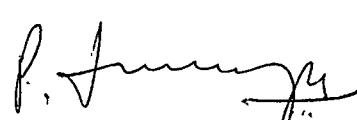
By Advocate Mr TPM Ibrahimkhan, Senior Central Government
Standing Counsel

it is stated that the orders of the Department of Personnel & Training dated 22.10.1990 are applicable only in cases of direct recruits who are compulsorily required to undergo training before taking up Government employment.

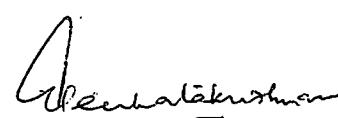
2. The contention of the applicants is that they are similarly situated as the applicants in O.A.101/92 and that they are entitled to the same relief. They also state that the reliefs ordered in O.A.101/92 have been granted to the applicants in that O.A. and that no appeal or revision was filed against that decision. We direct the third respondent to examine whether the applicants here are similarly situated to the applicants in O.A.101/92 and pass appropriate orders, within three months in accordance with the rules.

3. The application is disposed of. No costs.

Dated, the 22nd December, 1994.



P. SURYAPRAKASAM
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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List of Annexures

1. Annexure-A3: True copy of the order No.3-27/90-PAT dated 23.8.91 issued by Sunil Mishra, Assistant Director General(STP) To All Heads of Telecom Circles- 3rd respondent.